

Reg. Request to Government for putting more efforts to get relief for eight helpless ex-navy personnel of our country facing charges in Qatar.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, I would like to draw the attention of the Government to our eight ex-Navy personnel who once commanded the frontline ships of our country to defend the nation from hostile neighbours but are now facing serious charges in Qatar even though the charges are unspecified.

But reports are coming up that they are facing death sentences. So, the families of those hapless ex-Navy personnel are suffering a lot. They do not know when the Sword of Damocles will be descended upon them. They do not know the fate of those unfortunate and hapless ex-Navy personnel of our country. I know that India has a good affinity with the Government of Qatar.

So, I would suggest that all sorts of resources should be exhausted to persuade the Qatar Government in order to get those ex-Navy personnel rid of this kind of charges because it is the concern of the nation, and it is the concern of those families. So, I would suggest to the Government that they should be pro-active and they should strive hard to get relief for those hapless ex-Navy personnel of our country.